

tional night shifts, it will amount to discrimination against other female staff and also create administrative problems.

[*Translation*]

**Generation of Power from Sea-Waves
in Gujarat**

2161. SHRIGANGA CHARAN LODHI: Will the Minister of ENERGY be pleased to state:

(a) whether any survey is being conducted in Kutch area of Gujarat for setting up a power house to generate power from sea waves;

(b) if so, the time by which the survey is likely to be completed;

(c) the quantity of power likely to be generated therefrom; and

(d) the names of States to which this power will be distributed?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Investigations and studies are being conducted in the Kutch area of Gujarat to assess the feasibility of setting up a power plant based on tidal energy.

(b) It is difficult to give a definite time schedule for the completion of the remaining investigations as it will depend on several factors including the availability of a drilling ship.

(c) The proposed tidal power project in Gulf on Kutch envisages an installation of 900 MW with expected generation of about 1690 million units of electricity annually.

(d) It is proposed to implement the project in the Central Sector. However, at

this stage, no formal decision in regard to the States which will get power from this project has been taken.

[*English*]

Appointment of RRBs Chairmen

2162. SHRI R.N. RAKESH: Will THE MINISTER OF RAILWAYS be pleased to state:

(a) the criteria for appointment as Chairmen of Railway Recruitment Boards;

(b) whether retired Railway Officers are also functioning as Chairmen;

(c) if so, the details thereof; and

(d) the reasons for appointing outsiders and retired Railway Officers as Chairmen of RRBs instead of serving Railway Officers?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) In accordance with the provisions of Recruitment Rules, the field of choice consists of:—

(i) Serving Officers of the Central (including Railways)/State Governments.

(ii) Retired Officers of Central (including Railways)/State Governments.

(iii) Ex-Member of Parliament.

(iv) Men of repute, e.g. educationists, eminent lawyers etc.

(v) Candidates should be between the age of 45 years and 62 years. A panel of at least three persons for each post of Chairman, Railway Recruitment Board, with details of educa-